

**BEFORE THE NATIONAL GREEN TRIBUNAL: EASTERN ZONE****BENCH, KOLKATA.****Original Application No. 2 (EZ) of 2026****IN THE MATTER OF****BANSHIDHAR BHOL****... APPLICANT****-Versus-****STATE OF ODISHA & OTHERS****.... RESPONDENTS****INDEX**

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**BHUBANESWAR****DATE: 31/1/2026****BY THE ADVOCATE**
**(ADISHA MOHANTY)****(O-758/2012)****Mob. 8123746636**

X

**BEFORE THE NATIONAL GREEN TRIBUNAL: EASTERN ZONE****BENCH, KOLKATA.****Original Application No. 2 of 2026****IN THE MATTER OF****BANSHIDHAR BHOL****...APPLICANT****-Versus-****STATE OF ODISHA & OTHERS****.... RESPONDENTS****ADDITIONAL AFFIDAVIT FILED BY THE APPLICANT**

I, Banshidhar Bhol, aged about 78 years, S/o- Dhadeswar Bhol, resident of at- Bhimpur, Pahal, PO - Pahal, Dist - Khordha, Odisha - 752101, do hereby solemnly affirm and state as follows: -

1. That I am the applicant in the Original Application No. 2 of 2026, and am fully conversant with the facts and circumstances of the present matter, hence, competent to swear this Affidavit.
2. That the present Additional Affidavit is being filed in pursuant to the Hon'ble Tribunal's directions to place on record additional material evidence.
3. That the Pictures attached to this Additional Affidavit are the satellite images of the place, along with the longitude and latitude of that place. [True Copy of the year-wise Satellite Images of the Site is being enclosed hereto as **Annexure 1**]



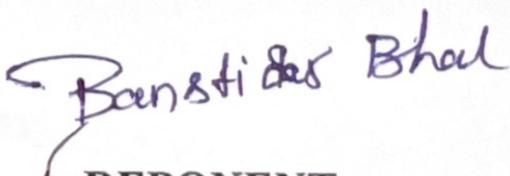
*Banshidhar Bhol*

X

4. That the Pictures attached as Annexure 1 show the historical view, i.e., from post-construction time to the present date, and of the place of the illegal construction over the disputed parcel of land where trees were planted.
5. That I respectfully seek the leave of this Hon'ble Tribunal to take the attached pictures as Annexure 1 on record and treat it as a part of the Original Application.
6. That the contents of this affidavit are true to the best of my knowledge and belief that nothing material has been concealed therefrom.

IDENTIFIED BY ME

  
 ADVOCATE

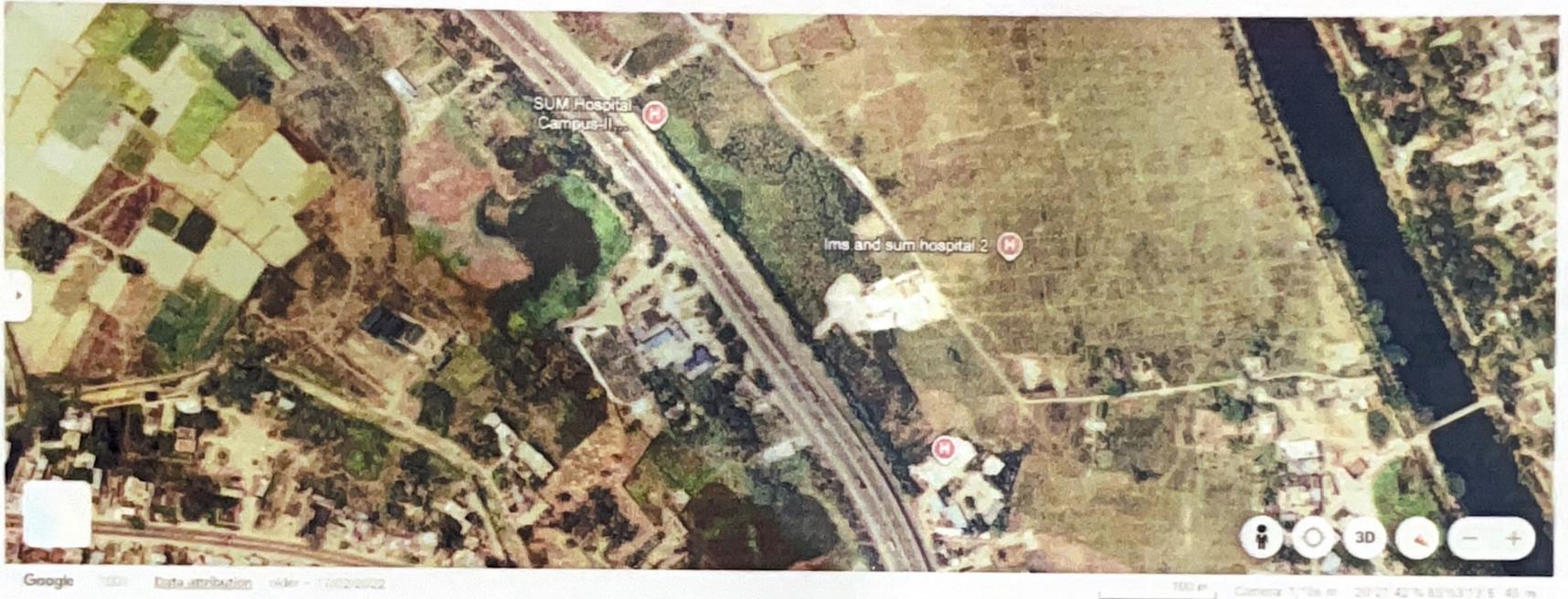
  
 DEPONENT
**DECLARATION / AFFIDAVIT**

was identified by Sri. ADISHA Mondy  
 Adishya Mondy solemnly affirms that on this the  
 day of 31.11.2026, 5 PM  
 at ADMPM  
 before me, a deponent  
 who administered the oath correctly and  
 who of making this declaration.

  
 Notary, Strubanswar
31/01/2026



ANNEXURE 1



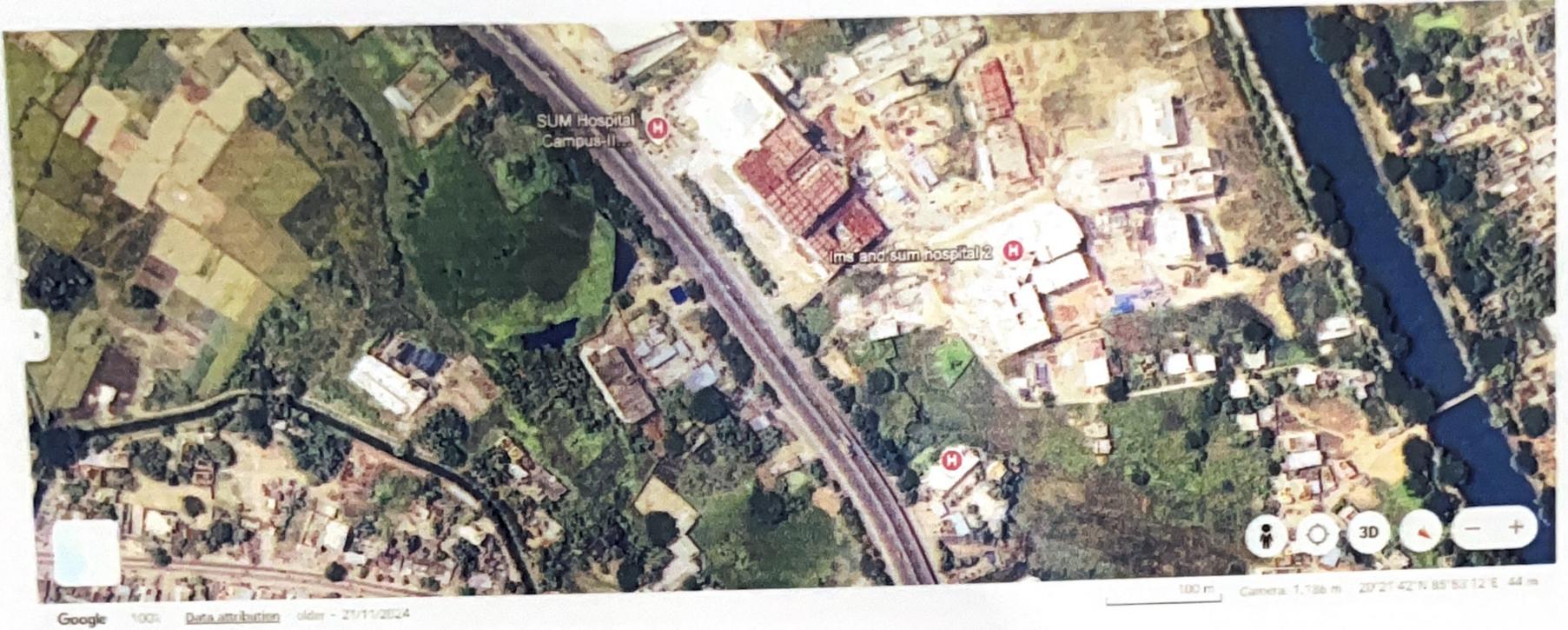
2022/ 20°21'34"N 85°53'19"E



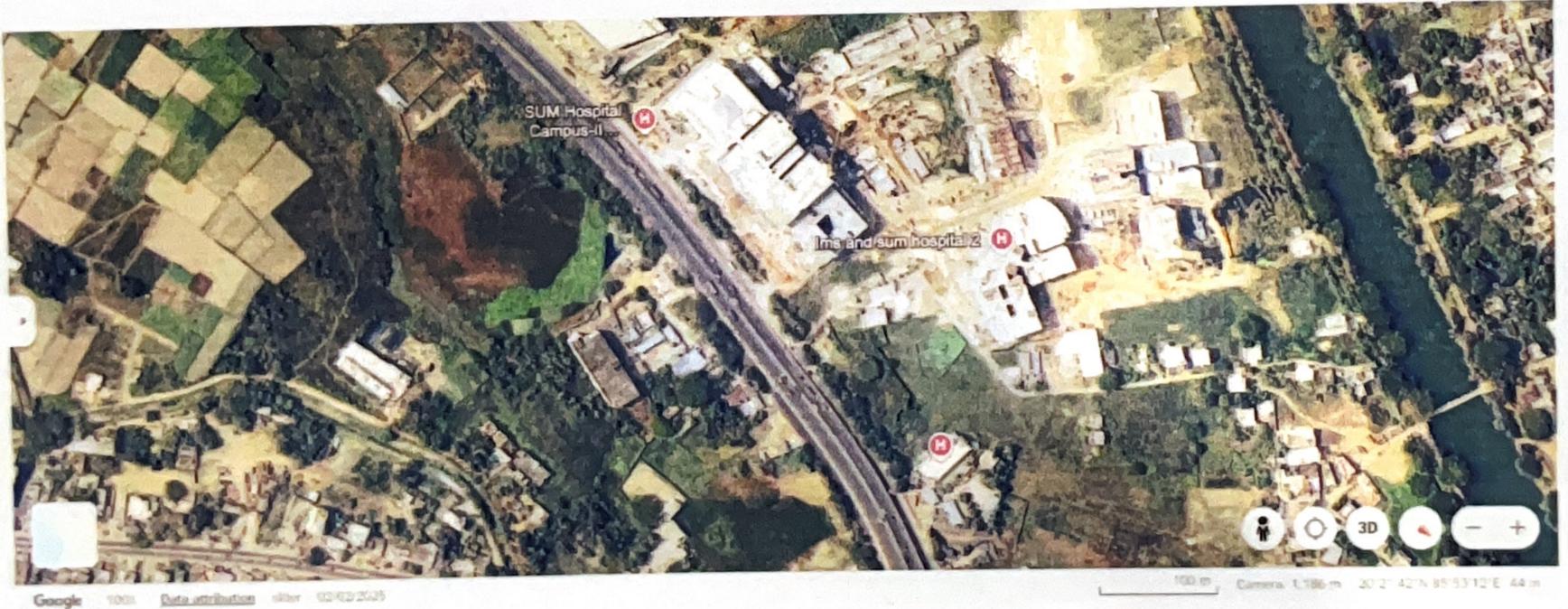
2023/ 20°21'34"N 85°53'19"E

**True Copy Attested**  
**Saty Narayan Panda**  
**Notary, Govt. of India**  
**Odisha, BBR, Dist-Khorda**  
**Regd. No- 42550/2025**

21/11/2026



**2024/ 20°21'34"N 85°53'19"E**



**2025/ 20°21'34"N 85°53'19"E**

**True Copy Attested**

**Saty Narayan Panda  
Notary, Govt. of India  
Odisha, BBSR, Dist-Khorda  
Regd. No- 42550/2025**

31/11/2024